

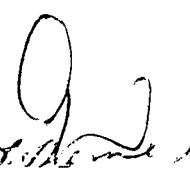
In The Central Administrative Tribunal Jaipur Bench, Jaipur

OA/TA/MP. No. _____/199

A.K. Chandra

Versus

M. Ravindra

Date of Order	Orders
<u>9.10.95</u>	<u>MPA 445/95 (CP 141/95) (OA 120/95)</u> via Mr. Ravindra Lodha, counsel for the applicant. At the request of the counsel for the applicant, may be listed for admission on 7.12.95.  (M.A. Sharma) M.A. CA Khilve (Gopal Khilve) Vt. <u>7.12.95</u> Mr. Ravindra Lodha, counsel for the applicant. The learned counsel for the applicant states that he does not wish to press this M.A. The M.A. is, therefore, dismissed as not pressed.  (P. K. Prasad) M.A.  (M.A. Sharma) M.A.